

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2170
TO BE ANSWERED ON 09.12.2024**

ECONOMIC SECURITY FOR SMALL-SCALE SHOPKEEPERS

2170. SHRI YADUVEER WADIYAR:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

- (a) whether the Government has taken note of the economic security of small shopkeepers;**
- (b) if so, the details thereof and the steps taken in this regard;**
- (c) whether around three crore small traders/shopkeepers in the country are likely to be benefited from the Pension Scheme for shopkeepers/retail traders and self employed persons and if so, the details thereof; and**
- (d) the details of small shopkeepers and retail traders covered under the said Pension Scheme in the State of Karnataka?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The National Pension Scheme for traders was launched in September, 2019. This is a voluntary and contributory pension scheme for providing a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years to the traders, shopkeepers and self employed persons.

Details of the scheme are as below:-

Criteria	Details
Age	18-40
Monthly income/Turnover	Upto Rs. 15,000 per month for PM-SYM and less than Rs. 1.5 cr turn over for NPS Traders
Monthly Contribution	Rs. 55 to Rs. 200 per month
Exclusion Criteria	Member of NPS/ESIC/EPFO
Exclusion Criteria	Income Tax Payee

As on 04-12-2024, 57739 traders are enrolled in the said Pension Scheme, including 2782 in the State of Karnataka.
